

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP NO. 16/205/ND/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.11.2017**

**NAME OF THE COMPANY: BLP Energy Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

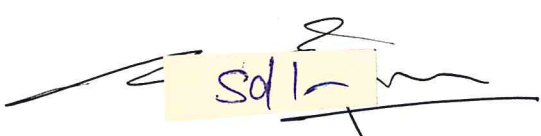
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	None		
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**ORDER**

Reserved for orders.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**